

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1881/2017

New Delhi, this the 01st day of June, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Tarun Kumar Gaur age about 59+, Group "C",
S/o Sh. M.R. Gaur,
Working as part time Vocational Teacher,
Govt. Boys Sr. Sec. School,
Hari Nagar Ashram, New Delhi-110014,
R/o H.No. 566, Chirag Delhi, New Delhi.

... Applicant

(through Sh. Gaya Prasad)

Versus

1. Govt. of NCT of Delhi through,
Chief Secretary,
Govt. of NCT of Delhi,
Delhi Secretariat, New Delhi.
2. Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.
3. Deputy Director of Education (Vocational),
Govt. of NCT of Delhi,
Room No. 119-120,
Old Patrachar Vidhyalaya, Building,
New Delhi.

... Respondents

(through Sh. B.N.P. Pathak)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Heard the parties.

2. Learned counsel for the respondents Sh. B.N.P. Pathak submitted that the policy of the Government regarding engagement of part time Teachers beyond the age of 60 years is spelt out in the letter dated 07.08.2003 and 21.10.2016 of the respondents. According to this policy, part time teachers appointed after retirement on their superannuation are allowed to continue up till the age of 65 years. However, those part time teachers who are appointed prior to attaining age of 60 years are allowed to continue only up to 60 years of age. Learned counsel submitted that the applicant belongs to the second category and has attained superannuation only yesterday. His case for appointment up to the age of 65 years shall be considered by the respondents in accordance with rules in due course.

3. In view of the aforesaid, we dispose of this OA with a direction to the respondents to consider as per rules, the case of the applicant for engaging him up to the age of 65 years within six weeks from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/